Title: The Minister of State in the Ministry of Textiles laid a statement regarding Status of implementation of the recommendations contained in the 11th Report of Standing Committee on Labour on Demands for Grants(2010-11), pertaining to the Ministry of Textiles.

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam Speaker, in pursuance of Direction 73(A) of the hon. Speaker, Lok Sabha published in Lok Sabha Bulletin Part-II dated September 01, 2004, I am making this statement on the status of implementation of recommendations contained in the Eleventh Report of Standing Committee on Labour regarding Demands for Grants for the year 2010-2011 of the Ministry of Textiles.

The Standing Committee on Labour examined the Demands for Grants of the Ministry of Textiles for the year 2010-2011 and presented their Eleventh Report in this regard to the Lok Sabha on 22.04.2010. The Report contains 21 recommendations. The recommendations of the Committee focus mainly on the Demands for Grants for the year 2010-11 of the Ministry of Textiles. These recommendations have been examined in the Ministry of Textiles, and action taken/proposed to be taken on these recommendations was submitted to the Standing Committee on Labour in August, 2010. The Ministry of Textiles is making all efforts to implement the recommendations of the Committee in their true spirit.

I also lay herewith the status of implementation of these recommendations on the Table of the House.